

2
IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH: CUTTACK

Original Application No. 398 of 1993

Date of Decision: 30.7.1993

Mahalaxmi Agnikul

Applicant (s)

VERSUS

Union of India & Others

Respondent (s)

(FOR INSTRUCTIONS)

1. Whether it be referred to reporters or not ? NO
2. Whether it be circulated to all the Benches of the Central Administrative Tribunals or not ? NO

— J. S. Agnikul —
MEMBER (ADMINISTRATIVE)

30.7.93

VICE-CHAIRMAN

KM 30.7.93

**CENTRAL ADMINISTRATIVE TRIBUNAL
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VERSUS

Union of India & Others Respondents

For the applicant M/s.R.Behera
G.Mishra
S.K.Swain
S.A.Nayeem
Advocates

For the respondents Mr. Ashok Mishra
Sr. Standing Counsel
(Central Government)

C O R A M:

THE HONOURABLE MR. K. P. ACHARYA, VICE-CHAIRMAN

AND

THE HONOURABLE MR. H. RAJENDRA PRASAD, MEMBER (ADMN)

JUDGMENT

MR . K . P . ACHARYA, VICE-CHAIRMAN, The petitioner is the widow of late Dandosi functioning as Peon under North Frontier Railway. Dandosi died. Family pension\$ etc. have been deposited by the petitioner Smt. Mahalaxmi Agnikul in the Girisola Sub Post Office and she is already operating a Savings Bank Account bearing No.146859. The petitioner Smt. Mahalaxmi is now residing At/Po: ~~Bampha~~, Baruva in the District of Srikakulam, Andhra Pradesh. It was told to us by the learned counsel for the petitioner that the petitioner has filed a representation for transfer of this Account to Baruva Post Office which has not been materialised as yet. The petitioner is an old lady and it was told to us by the learned counsel for the petitioner that she is within ^{pangs} ~~stands~~ of death.

2. It is therefore directed that Mr. Mohan Kumar, P.M.G., Berhampur to take personal interest in the matter and direct his subordinates to forthwith transfer the Account of the petitioner to the post office mentioned above. Thus the application is accordingly disposed of. No cost.

3. This order is passed after hearing Mr. R. Behera, learned counsel for the petitioner and Mr. Ashok Mishra, learned Standing Counsel.

B.K. Sahoo

MEMBER (ADMINISTRATIVE)

30 JUL 93

Central Administrative Tribunal
Cuttack Bench Cuttack
dated the 30.7.1993/ B.K.Sahoo

B.K. Sahoo
30.7.93
VICE-CHAIRMAN